

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4642
ANSWERED ON:25.08.2010
CHECK ON OFFICERS VISITING FOREIGN COUNTRIES
MUTTEMWAR SHRI VILAS BABURAO

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the kind of checks exercised on senior serving officers in the Centre and the States visiting foreign countries to ensure that they do not indulge in activities repugnant to national interest;
- (b) the details of cases came to light during the last one year and also officers found on their foreign trips of hobnobbing with people accused of indulging or abetting in terrorist activities in India; and
- (c) the action taken or proposed to be taken in such cases?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a): It is implicit in the provisions of fundamental rule 11 that a Government servant is required to take permission for leaving station/headquarters. Rule 3 of CCS (Conduct) Rules, 1964 also provide that every Government Servant shall at all times
- (i) maintain absolute integrity;
 - (ii) maintain devotion to duty; and
 - (iii) do nothing which is unbecoming of a Government servant. Detailed instructions have also been issued that Government servant should take prior permission for leaving station/headquarters especially for private visits abroad giving detailed information relating to the proposed and previous private visits.
- (b) & (c): Compliance of the rules and instructions by Government servants are to be ensured by the administrative authorities concerned. Details of cases of Government servants who have contravened the instructions or rules available with the concerned administrative authorities in various Ministries /Departments/State Governments are not centrally maintained in the Department of Personnel and Training.